

**SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA
TENTH SESSION, 2019**

CALLING ATTENTION

Tabled by Shri. Pravin Zantye, MLA

For answer on 17/07/2019

1. *“Fear in the minds of the people that serious patients especially who suffer from heart problems from Mayem and surrounding areas have died due to delay in reaching GMC as 108 Ambulance is not permitted to cross the Chandor-Ribandar ferry as per the rules/guidelines/instructions issued by the Health Department that patients should be taken first to PHC, Bicholim, then to District Hospital, Mapusa and then to GMC. Steps the Government will take to withdraw the Circular issued to 108 Ambulance immediately and shift the serious patients from Mayem and surrounding areas to well-equipped GMC for heart patients by using the ferry services and save their lives”.*

Statement to be made by Shri. Vishwajit Rane, Hon. Minister for Health.

Sir,

Serious patients are perhaps taken to nearby Primary Health Centres (PHC) or Hospital first, so that the patients get stabilized before they get referred to higher centres. Stabilisation of the patients is an emergency and immediate measure. There are chances that carrying out these measures will not be possible since crossing of ferry is involved while referring the patients to Goa Medical College & Hospital.

However, instructions are given to assess the patients on case to case basis, and accordingly take the patients directly to Goa Medical College & Hospital, Bambolim via ferry at Ribandar.
